

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/2511/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the th 16 March, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/845 dtd. 15.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.03.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

SD/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/2512/A, dated , 16-03-2024

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)